

Pending Applications for Import of Capital Goods

5476. SHRI N. K. SANGHI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of applications for the import of capital goods pending disposal as on the 31st May, 1971, out of those submitted before March 1969 ; and

(b) the main reasons for the delay in disposal of these applications ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). The required information is being collected and will be laid on the Table of the House in due course.

नागाओं और सीमा सुरक्षा दल के बीच संघर्ष

5477. श्री मूल चन्द ढागा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 22 जून, 1971 के कुछ समाचार पत्रों में "छिपे नागाओं के साथ संघर्ष में सीमा सुरक्षा दल के आठ जवानों का मारा जाना" शीर्षक के अन्तर्गत छपे समाचार की ओर आकर्षित किया गया है ;

(ख) यदि हां, तो उक्त घटना के क्या कारण थे ; और

(ग) क्या इस घटना में विदेशी शक्तियों का हाथ था और यदि हां, तो इस प्रकार की घटनाओं की पुनरावृत्ति को हमेशा के लिए रोकने के लिए सरकार द्वारा क्या कार्यवाही किये जाने का विचार है ?

गृह मन्त्रालय में राज्य मन्त्री (श्री कृष्ण चन्द्र पन्त) : (क) से (ग). जी हां, श्रीमान् । हमें कथित घटना के होने के बारे में कोई सूचना नहीं है। नागालैंड सरकार ने एक प्रेस नोट में किसी ऐसी घटना के होने से इन्कार किया है।

Supply of models prepared by Taxidermists to U.S.S.R., U.S.A. France, Canada and England

5478. SHRI HARI SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Russia, America, France, Canada and England have asked for the supply of thousands of models and articles prepared by taxidermy experts; and

(b) if so, the steps taken by Government to supply those required articles and models ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) No, Sir.

(b) Does not arise.

Permission to L. D. Cs. to Appear in L.D. Grade Examination of U.P.S.C.

5479. SHRI C. P. SHAILANI : Will the PRIME MINISTER be pleased to state :

(a) whether temporary, quasi-permanent and permanent L. D. Cs. of the Government of India are allowed to appear in the L. D. Grade Examination of the U. P. S. C. up to the age of 35 and if so, the reasons therefor;

(b) whether some of L. D. Cs. would have served the Government for 10-15 years before selection;

(c) if so, whether their pay, seniority for accommodation and other benefits of their long service are protected;

(d) whether such L. D. Cs. if selected by the U.P.S.C., retain their seniority for further promotions also; and

(e) if not, why other benefits are given to them and the reasons for allowing them to take U. P. S. C. examination up to the age of 35 years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) to (c). The Second Pay Commission, while